

**Office of Secretary (Revenue)/Member Secretary(SDMA)
Government of Goa**

No. 1/6/2/2020/RD(Part)/ 348

Dated : 02/05/2020.

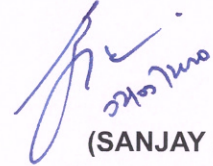
To,

1. All Secretaries, Government of Goa.
2. Collector/Chairperson (DDMA), North-Goa.
3. Collector/Chairperson (DDMA), South-Goa.
4. All HoDs, Government of Goa.

Sub: Minutes of the State Executive Committee : reg.

On 29/04/2020, 30/04/2020 and 01/05/2020 the State Executive Committee (SEC) reviewed implementation of the directions issued by the Chairperson, National Executive Committee and as conveyed by the MHA from time to time.

After deliberation, the SEC has taken certain decisions for the proper implementation of the above instructions. Please find enclosed herewith a copy of minutes of SEC meetings for necessary action. The same has approval of the Chairman, SDMA.



**(SANJAY KUMAR)
Secretary, Revenue
Member Secretary, SEC & SDMA**

Encl.: As above.

Copy to:

1. Secretary to Hon'ble Governor, Goa
2. Secretary to Hon'ble CM, Goa
3. PS to Chief Secretary, Goa

Minutes of Meeting of the State Executive Committee held at the Forest Bhavan, on 30th April, 2020

On 30/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and the following other members of the SEC also attended:

1. Shri Puneet Goel, Principal Secretary, Science and Technology
2. Shri S.K. Bhandari, Secretary, Transport
3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The SEC was briefed about the reports on Law & Order, Trucks Movement, Relief & Shelters, and Covid Status Report (copy attached).

The other officers (as per the list Annexed), also attended the meeting as special invitees.

After deliberation on the current situation, the SEC noted and decided the following:

1. **Status of COVID19:** Secretary Health informed that no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has had seven positive cases of Covid-19, and all seven patients have recovered. After recovery, these patients were shifted to a Quarantine facility outside the Covid Hospital, as per norms for further quarantine. 153 tests for Covid (this includes tests done on the samples collected so far of those who were surveyed during the House-to-House survey), were done during the last 24 hours, on SARI/ILI patients, all of which were negative. The SEC noted with caution that Goa had not yet faced any community transmission.
2. The SEC deliberated on the SOP to be followed for the inter-state movement of the student, migrant workers, pilgrims, tourists, and other persons stranded due to lockdown. Shri Kunal, Nodal officer made a detailed presentation to the SEC. After deliberation, the SEC decided the following course of action:
 - a. Director, IT will create a web portal for people to register themselves, to be able collect the data for planning the movements. For those who may not be able access the online platform, for different reasons, the following was prescribed:
 - i. Food Helpline data, of over 50,000 needy people, needs to be analysed.
 - ii. Director, Panchayat to undertake a Panchayat level survey, through Panchayats, for details of persons who want to go to their home States.
 - iii. The Collectors may compile the data of people living in shelter homes.
 - iv. This data be compiled and shared with the other State governments, for the necessary action at their end.



- b. Shri Kunal was asked to modify the draft SOP accordingly. As earlier directed, DMA and Director, IT would assist him in this regard. Additionally, Secretary (Labour), Secretary (Tourism), Director (Transport), and Commissioner (Labour and Employment) will provide all support to him.
 - c. The Principal Secretary, Science and Technology was asked to hold a meeting tomorrow with all concerned, including Secretary Health, to finalise the SOP.
3. Secretary, WCD informed that so far SHGs have made 36,500 masks. These masks were handed over to DMA for distribution purposes. The SEC advised DMA to prioritise distribution to the departments with large labour workforce, such as PWD, WRD, Forest, etc, as per their requirements.
4. PCE(PWD) informed that water supply is normal in the State. As directed by the SEC, the department has resolved the issue of the blockage of the water pipeline in New Vaddem, Vasco.
5. Commissioner (Excise) informed that the liquor manufacturers have produced about 4.37 lakh liters of hand sanitisers.
6. Secretary, Law also informed that the Registration pace has picked up and the department has registered 35 documents and 14 marriages during the day. The SEC advised the department to keep the process staggered to ensure the social distancing and other safety norms.
7. Secretary, Agriculture informed that the agricultural activities are normal. With 12 Harvesters working in the fields, 80% harvesting is complete.
8. Secretary, Ports informed that many vessel operators want to bring their vessel at Panjim Port. The SEC clarified that only MPT port is designated for this purpose, and has accordingly been equipped to handle movement of seafarers.
9. The Nodal Officer for Quarantine facilities informed that a total of 108 persons are sheltered in six quarantine facilities. He is visiting these facilities regularly.
10. Shri Santosh Kumar, District Observer informed that some additional steps could be taken to facilitate smooth movement of trucks at Pollem border checkpoint. The time taken to complete data entries can also be further reduced. The SEC asked the Collector and Director, IT to work on the suggestions, to help reduce the congestion near Pollem market.
11. Director, Transport informed that 154 buses were operational today and ferried 2162 government staff and healthcare workers. The number of relief buses was 53. The SEC advised the Director, Transport to further rationalise the use of relief buses in

consultation with the Health and Civil Supply departments. He also informed that on 1st May and Sunday, the buses, other than those involved in relief work, would not ply.

12. Secretary, Panchayat informed that 5242 workers are engaged in the different works being undertaken based on the various permission granted by the Panchayats.

Committee also conveyed to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.


02/05/2020
(Sanjay Kumar)

Secretary, Revenue
Member Secretary, SEC & SDMA

List of Special Invitees:

1. Shri Subhash Chandra, PCCF
2. Shri Santosh Kumar, Add. PCCF.
3. Ms Nila Mohanan, Secretary, Health
4. Shri Amit Satija, Commissioner, Excise
5. Shri P. S. Reddy, Secretary, Fisheries
6. Shri Kunal, CEO Goa.
7. Shri Keshav Kumar, CCF
8. Shri Rajesh Kumar, DIG
9. Shri J. Ashok Kumar, Secretary, Tourism
10. Shri Sanjay Grihar, Secretary, Panchayats.
11. Shri C.R. Garg, Secretary, Law
12. Ms Isha Khosla, Secretary, Civil Supply.
13. Ms R. Menaka Collector North.
14. Shri Ajit Roy Collector South.
15. Shri Tariq Thomas, DMA.
16. Ms. Ankita Anand Director Information Technology.
17. Shri U. P. Parsekar, Principal Chief Engineer (PWD)
18. Shri R. G. Keni, Chief Engineer (Electricity)
19. Shri Narayan Gad, Director Panchayat
20. Shri Shrikant Patil C.E. (WRD)
21. Ms Meghana Shetgaonkar Director Information And Publicity.

Movement of Trucks (Last 24 Hrs.)

Date : 30.04.2020 at 08.00 hrs to 01.05.2020 at 08.00 hrs (w.e.f. 31.03.2020)

No. of Trucks	INWARD						OUTWARD					
	08:00 hrs to 20:00 hrs		20:00 hrs to 08:00 hrs		Cumulative (w.e.f 31.03.2020, 0800 hrs		08:00 hrs to 20:00 hrs		20:00 hrs to 08:00 hrs		Cumulative (w.e.f 31.03.2020, 0800 hrs	
	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH
Empty	44	71	22	42	1037	1561	281	138	196	70	10416	4735
Rice	4	3	3	1	314	479	0	1	1	0	12	28
Sugar	2	2	0	1	162	52	0	0	0	0	4	1
Pulses	3	1	11	4	511	142	1	0	0	1	27	22
Milk	6	1	27	4	894	151	0	0	0	0	46	5
Vegetable	5	7	91	10	3497	504	1	0	0	0	38	19
Fuel	2	0	0	0	35	29	0	0	0	0	19	2
LPG	0	0	1	4	203	265	2	0	0	0	214	18
Fruit	17	8	52	25	1574	906	1	0	3	0	63	38
Eggs	1	0	3	3	54	70	0	0	4	0	14	0
chicken (live/Processed)	4	0	63	0	621	1	0	0	0	0	34	0
Meat (live/Processed)	0	0	1	0	27	8	0	0	0	0	0	0
Others	169	112	131	95	5340	2656	80	75	69	120	3150	2418
Total	257	205	405	189	14269	6824	366	214	273	191	14037	7286
Grand Total	462		594		21093		580		464		21323	

REPORT (COVID-19) ON LAW & ORDER AND FACILITATION OF ESSENTIAL GOODS & SERVICE

Date:- 30/04/2020

Time:- 20 : 00 hrs (Cumulative)

TABLE 1: LAW & ORDER

Sr No.	State/UT	Total number violation of Lock down/curfew orders	Remedial Steps taken against violations mentioned in column - 3				Total Number of Law & Order incidents reported	Action taken on incidents of Law & order reported in Column - 5	Remarks
			Total Arrests made	Total vehicles seized	Total FIRs registered	Total Fines imposed (In Rs)			
-1	-2	-3	-4				-5	-6	-7
1	Goa Total	32720	1174	456	650	3989900		1. Strict enforcement of the lockdown is being enforced with simultaneous persuasion by patrolling staff to comply with the conditions of lockdown 2. Appeal on Social Media through appropriate posters 3. Video clips appeal in Churches/Religious places against gathering 4. Meetings with religious heads 5. Patrolling has been intensified all over Goa and Noidas have been deployed at all exit points. 6. Traffic staff has been deployed along with district police at nakabands	
		Cases:- 650 M. V. Challans:-29079 Spitting Cases:- 2991							
	North Goa	9546	450	197	310	1025100	--		
	South Goa	23174	724	259	340	2964800	--		

DETAILS OF SUPPORT PROVIDED TO STRANDED MIGRANT POPULATION AND OTHER NEEDY PERSONS AS ON 30/04/2020

Name of the State : **GOA**

Name and Mobile number of State Nodal Officer for Migrant Labour and Stranded persons: **Hemant Kumar, IAS**
(State Control Room ic: 7875015991)

Name of District	Number of active Relief Camps and Shelters		Number of persons housed in Relief Camps and Shelters		Number of Food camps		Number of persons given food		Number of Workers given shelter and food by employers / industry where they were working	Remarks/ additional information
	Govt.	NGO	Govt.	NGO	Govt.	NGO	Govt.	NGO		
(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)
North Goa	11	0	401	0	08	5	2378	1600		1) Dry ration provided to 1699 persons 2) 3 Grocery-on-Wheels buses are supplying groceries 3) Three meals are provided to all persons in shelter homes
South Goa	06	0	419	0	77	7	2050	2400		1) Dry ration provided to 1156 persons 2) 2 Grocery-on-Wheels buses are supplying groceries
	17	0	810	0	85	12	4428	4000		

Note:

- 1) Goa does not have any COVID-19 hotspot.
- 2) 11 Vegetables-on-Wheels: On trucks, vegetables are being sold in different parts of Goa.
- 3) 09 Fish-on-Wheels: On insulated-vans, fish is being sold in different parts of Goa.
- 4) 02 ATM-on-Wheels: SBI bank is running ATM-on-Wheels to disburse cash in different parts of Goa.




Date: 30/04/2020

MEDIA BULLETIN

STATUS OF COVID-19 IN GOA

Sr. No.	Category	Cases on 30.04.2020	Cumulative no. of Cases since 29.01.2020
1	People under Home Quarantine	00	1794
2	Contacts under Facility Quarantine	83	430
3	Suspects under Hospital Isolation	03	197
4	No. of samples sent for testing	166	2631
5	No. of reports received	153	2618
6	No. of samples tested Positive	00	07
7	No. of cured patients out of Positive	00	07

- Out of 166 Samples pending for testing, 153 are Negative - 13 Reports Awaited.
- At present patient in isolation ward GMC- 04
- At present people quarantined at OMI Goa Residency- 05
- At present people quarantined at Margao Residency- 20
- At present people quarantined at Mayem Residency- 02
- At present people quarantined at Mapusa Residency- 12
- At present people quarantined at Hotel Ginger, Panaji- 62
- Out of all the Cured patients, 6 have completed 7 days Facility Quarantine as well as next 7 days Home Quarantine.
- Remaining 1 has completed 7 days Facility Quarantine and is currently on 7 days Home Quarantine.


Director of Health Services